

IN THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Principal seat** of the Gauhati High Court, Guwahati.

w.e.f. **01.01.2021 to 31.12.2021**
Court working days = 210

SL No .	Category of Cases	Category of Benches	Pending as on 01.01.2021	Institution	Disposal	Pending as on 31.12.2021
1	<i>Bail Application / A.B.</i>	S/B	565	8156	7726	995
2	<i>I.A.(Crl.)</i>	S/B, D/B	947	608	558	997
3	<i>I.A.(Civil)</i>	S/B, D/B	6042	3517	3245	6314
4	Criminal Appeal	S/B, D/B	2252	218	127	2343
5	Crl. A.(J)	S/B, D/B	344	50	71	323
6	Criminal Petition	S/B	2589	812	511	2890
7	Criminal Revision Petition	S/B	2051	307	235	2123
8	Criminal Reference	S/B	-	01	-	01
9	Death Sent. Reference	S/B, D/B	10	02	01	11
10	Cont. Case (Crl.)	S/B,D/B	02	02	01	03
11	Transfer Petition (Crl.)	S/B	82	27	26	83
12	Writ Petition (Criminal)	S/B,D/B	43	32	25	50
13	Arbitration Petition/Appeal	S/B,D/B	55	45	56	44
14	Company Petition/Apl./App.	S/B	21	01	01	21
15	Cross Objection	S/B, D/B	130	42	05	167
16	Contempt Case (Civil)/App.	S/B, D/B	1520	507	251	1776
17	Central Excise Appeal	S/B, D/B	51	10	07	54
18	Civil Revision Petition & (I/O)	S/B	1135	231	489	877
19	Civil Reference	S/B	-	-	-	-
20	First Appeal against Order	S/B	186	09	08	187
21	Guardian Appeal	D/B	-	-	-	-
22	Intestate Case	S/B	22	04	-	26
23	LPA	D/B	-	-	-	-
24	L.A. Ref.	S/B	-	-	-	-
25	Land Acquisition Appeal	S/B	135	02	19	118
26	Miscellaneous First Appeal	S/B	1011	197	37	1171

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SL. No.	Category of Cases	Category of Benches	Pending as on 01.01.2021	Institution	Disposal	Pending as on 31.12.2021
27	Matrimonial Appeal	D/B	85	26	33	78
28	Motor Accident Claim Appeal	S/B	2824	356	215	2965
29	Public Interest Litigation	D/B	115	95	71	139
30	Regular First Appeal	S/B	739	16	6	749
31	Regular Second Appeal	S/B	1852	144	77	1919
32	Review Petition	S/B,D/B	253	119	114	258
33	Second Appeal against Order	S/B	25	06	04	27
34	Testamentary Case/Test.App.	S/B	73	03	04	72
35	Income Tax Appeal	S/B, D/B	41	05	05	41
36	Transfer Petition (Civil)	S/B	135	78	91	122
37	Revn. Pet.	D/B	09	-	-	09
38	Supreme Court Appeal	D/B	-	-	-	-
39	Election Petition	S/B, D/B	01	05	01	05
40	Writ Appeal	D/B	482	362	382	462
41	Writ Petition (Civil)	S/B&D/B	20295	7395	5139	22551
TOTAL			46122	23390	19541	49971
Main Cases			38568	11109	8012	41665
Misc Cases			7554	12281	11529	8306
Civil Cases			31195	9658	7015	33838
Criminal Cases			7373	1451	997	7827

N.B. :- 1. 738 Nos. of Caveats of the Principal Seat were disposed of.

2. Lok Adalat held on 11.09.2021 and 11.12.2021 (Including)

IN THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Kohima Bench** of the Gauhati High Court
w.e.f. **01.01.2021 to 31.12.2021**

SL. No.	Category of Cases		Opening as on 01.01.2021	Institution	Disposal	Pending as on 31.12.2021
1	B.A/A.B	S/B	04	33	31	06
		D/B		03	02	01
2	Crl.M.C/I.A.	S/B	14	14	16	12
		D/B	04	07	05	06
3	Civil M.C/I.A./Caveat	S/B	97	102	115	84
		D/B	19	20	19	20
4	Crl. App. (Crl.)	S/B	17	05	03	19
		D/B	09	05	01	13
5	Crl. RevnPetn.(Crl)	S/B	13	10	03	20
		D/B		01		01
6	Crl. Pet. (Crl.)	S/B	34	14	14	34
		D/B		01	01	
7	Crl.Orgl.Petn/App (Contpt).	S/B	01	07	06	02
		D/B	01	01	01	01
8	Crl.Ref. (Crl.)	S/B				
		D/B				
9	Crl.Death Ref. (Crl.)	S/B				
		D/B				
10	Transfer Petition.(Crl.)	S/B				
		D/B				
11	Writ Petn.(Crl.)	S/B	12	19	25	06
		D/B		02		02
12	W.A.(Crl.)	S/B				
		D/B				
13	Arbitration Petn./Appln.	S/B		05	-	05
		D/B				
14	C.E.Apple	S/B				
		D/B				
15	Contempt. Pet	S/B	32	31	16	47
		D/B	03		03	
16	Comp. Pet/App	S/B				
		D/B				
17	Cross Objection	S/B				
		D/B				
18	Civil Ref	S/B				
		D/B				
19	Civil Revn. Petn	S/B	12	13	02	23
		D/B				
20	Election Petn.	S/B	01			01
		D/B				
21	First Appl.	S/B	09	01		10
		D/B				

22	Guardian Appl	S/B				
		D/B				
23	Intestate Case	S/B				
		D/B				
24	LPA	S/B				
		D/B				
25	L.A.Ref.	S/B				
		D/B				
26	L.A.App.	S/B				
		D/B				
27	Misc.First Appl.	S/B	01			01
		D/B				
28	Mat.Case	S/B				
		D/B				
29	M.A.C. Appeal	S/B	24	16	05	35
		D/B				
30	PIL/PIL(Suo-moto)	S/B	32	03	35	
		D/B	29	43	09	63
31	Regular First Apple.	S/B				
		D/B	01	01		02
32	Regular Second Apple.	S/B	02			02
		D/B				
33	Review Petn	S/B	08	07	10	05
		D/B	01			01
34	RA (FA)	S/B	01			01
		D/B				
35	Second Apple against order	S/B	02			02
		D/B				
36	Test Case	S/B				
		D/B				
37	Tax Case	S/B				
		D/B				
38	Transfer Petition (Civil)	S/B	01	02	02	01
		D/B				
39	Writ Appeal	S/B				
		D/B	40	11	22	29
40	Writ Petn.(Civil)	S/B	341	351	188	504
		D/B	06	02	01	07
	TOTAL		771	730	535	966
	Main Case		633	551	347	837
	Misc Case		138	179	188	129
	Civil Case		546	486	293	739
	Criminal Case		87	65	54	98

IN THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Aizawl Bench** of the Gauhati High Court
w.e.f. **01.01.2021 to 31.12.2021**

SL. No.	Category of Cases		Opening as on 01.01.2021	Institution	Disposal	Pending as on 31.12.2021
1	B.A/A.B	S/B	01	16	14	03
		D/B				
2	Crl.M.C/I.A.	S/B	10	21	28	03
		D/B		01	01	
3	Civil M.C/I.A./Caveat	S/B	41	113	118	36
		D/B	08	04	05	07
4	Cont.CaseCrl	S/B				
		D/B				
5	Crl. App. (Crl.)	S/B	74	22	19	77
		D/B	06	06	02	10
6	Crl. RevnPetn.(Crl.)	S/B	05	04	07	02
		D/B				
7	Crl. Pet. (Crl.)	S/B	04	01	03	02
		D/B				
8	Crl.Ref. (Crl.)	S/B				
		D/B				
9	Crl.Death Ref. (Crl.)	S/B				
		D/B				
10	Transfer Petition.(Crl.)	S/B				
		D/B				
11	Writ Petn.(Crl.)	S/B	02	12	11	03
		D/B				
12	L.P (Crl.)	S/B				
		D/B				
13	Arbitration Petn./Appln.	S/B	02	02	02	02
		D/B				
14	C.E.Apple	S/B				
		D/B				
15	Cont.Case ©	S/B	43	25	14	54
		D/B	-	01	0	01
16	Comp. Pet/App	S/B				
		D/B				
17	Cross Objection	S/B	05	0	03	02
		D/B				
18	Civil Ref	S/B				
		D/B				
19	Civil Revn. Petn	S/B	11	05	10	06
		D/B				
20	Election Petn.	S/B				
		D/B				
21	First Appl.against order	S/B	01	03	0	04
		D/B				
22	Guardian Appl	S/B				
		D/B				

23	Intestate Case	S/B				
		D/B				
24	LPA	S/B				
		D/B				
25	L.A.Ref.	S/B				
		D/B				
26	L.A.App.	S/B	06	03	05	04
		D/B				
27	Misc.First Appl.	S/B	-	03	02	01
		D/B				
28	Mat.Case	S/B				
		D/B				
29	M.A.C.	S/B	17	05	17	05
		D/B				
30	PIL	S/B	02	02	04	-
		D/B	-	07	01	06
31	Regular First Apple.	S/B	78	43	33	88
		D/B				
32	Regular Second Apple.	S/B	17	02	03	16
		D/B	01			01
33	Review Petn	S/B	02	04	02	04
		D/B				
34	Second Apple against order	S/B				
		D/B				
35	Test Case	S/B				
		D/B				
36	Tax Case	S/B				
		S/B				
37	Transfer Petition (Civil)	S/B				
		D/B				
38	Writ Appeal	S/B	-	01		01
		D/B	18	14	09	23
39	Writ Petn.(Civil)	S/B	162	120	112	170
		D/B	21	08	09	20
	TOTAL		537	448	434	551
	Main Case		477	293	268	502
	Misc Case		60	155	166	49
	Civil Case		386	248	226	408
	Criminal Case		91	45	42	94

IN THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency
in respect of the **Itanagar Bench** of the Gauhati High Court
w.e.f. **01.01.2021 to 31.12.2021**

SL. No.	Category of Cases		Opening as on 01.01.2021	Institution	Disposal	Pending as on 31.12.2021
1	B.A/A.B	S/B	21	288	298	11
		D/B	-	0	0	
2	Crl.M.C/I.A.	S/B	21	35	32	24
		D/B	07	0	1	06
3	Civil M.C/I.A.	S/B	131	171	157	145
		D/B	18	4	20	02
4	Cont.Case (Crl)	S/B	-	0	0	
		D/B	01	0	0	01
5	Crl. App. (Crl.)	S/B	45	12	8	49
		D/B	11	4	2	13
6	Crl. App. (J)	S/B	02	3	0	05
		D/B	13	0	3	10
7	Crl. RevnPetn.(Crl.)	S/B	29	21	19	31
		D/B	-	0	0	
8	Crl. Pet. (Crl.)	S/B	68	134	110	92
		D/B	-	0	0	
9	Crl.Ref. (Crl.)	S/B	-	0	0	
		D/B	-	0	0	
10	Crl.Death Ref. (Crl.)	S/B	-	0	0	
		D/B	-	0	0	
11	Transfer Petition.(Crl.)	S/B	-	3	0	03
		D/B	-	0	0	
12	Writ Petn.(Crl.)	S/B	02	7	6	03
		D/B	-	0	0	
13	Crl.L.P.(Crl.)	S/B	03	1	1	03
		D/B	-	0	0	
14	Arb. App..	S/B	01	0	1	-
		D/B	-	0	0	
15	Arb. Pet	S/B	04	3	2	05
		D/B	-	0	0	
16	Cen.Ex.Appl	S/B	-	0	0	
		D/B	-	0	0	
17	Cont.Case ©	S/B	85	26	58	53
		D/B	05	0	2	03
18	Comp. Pet/App	S/B	-	0	0	
		D/B	-	0	0	
19	Cross Objection	S/B	01	0	1	
		D/B	-	0	0	
20	Civil Ref	S/B	-	0	0	
		D/B	-	0	0	
21	CRP	S/B	95	26	50	71
		D/B	-	0	0	
22	Election Petn.	S/B	08	1	0	09
		D/B	-	0	0	

23	First Appl.against order	S/B	16	1	3	14
		D/B	-	0	0	
24	Guardian Appl	S/B	-	0	0	
		D/B	-	0	0	
25	Intestate Case	S/B	-	1	1	
		D/B	-	0	0	
26	LPA	S/B	-	0	0	
		D/B	-	0	0	
27	L.A.Ref.	S/B	-	0	0	
		D/B	-	0	0	
28	L.A.App.	S/B	01	1	1	01
		D/B	-	0	0	
29	Misc.First Appl.	S/B	01	0	0	01
		D/B	-	0	0	
30	Mat.Case	S/B	-	0	0	
		D/B	01	1	0	02
31	M.A.C.	S/B	22	8	6	24
		D/B	-	0	0	
32	PIL	S/B	02	6	6	02
		D/B	40	14	16	38
33	Regular First Apple.	S/B	35	7	7	35
		D/B	-	0	0	
34	Regular Second Apple.	S/B	12	3	0	15
		D/B	-	0	0	
35	Review Petn.	S/B	09	10	7	12
		D/B	-	0	0	
36	Second Apple against order	S/B	04	0	2	02
		D/B	-	0	0	
37	Test Case	S/B	-	0	0	
		D/B	-	0	0	
38	Tax Case	S/B	-	0	0	
		D/B	-	0	0	
39	Transfer Petition (Civil)	S/B	03	1	1	03
		D/B	-	0	0	
40	Writ Appeal	S/B	-	0	0	
		D/B	28	13	21	20
41	Writ Petn.(Civil)	S/B	756	453	390	819
		D/B	17	4	8	13
	TOTAL		1518	1262	1240	1540
	Main Case		1320	764	732	1352
	Misc Case		198	498	508	188
	Civil Case		1146	579	583	1142
	Criminal Case		174	185	149	210